

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Review Application No. 08 of 2020

In

Company Appeal (AT) (Insolvency) No. 499 of 2019

IN THE MATTER OF:

Harkirat Singh Bedi

...Applicant.

Versus

The Oriental Bank of Commerce

...Respondent.

Present:

For Appellant: Mr. Sudhir Kumar Sharma, Advocate.

For Respondent: None.

ORDER
(Virtual Mode)

16.10.2020 The Learned Counsel for the Applicant makes request that he may be permitted to file brief Synopsis and copies of Judgments, he wants to refer and rely on.

The Applicant may file brief Written-Submission not more than three pages to show as to how this application claiming to be review is maintainable and even if maintainable, how case is made out for review which is being claimed.

The brief Written-Submissions may be filed within two weeks.

List the Application 'For Admission (Fresh Case) **on 11th November, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member(Technical)